

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 12/2019
(Earlier O.A. No. 215/2014)

Aditya N. Prasad & Ors.

Applicant(s)

Versus

Union of India & Ors.

New Delhi-110011

Respondent(s)

**COMPLIANCE REPORT IN RESPECT OF ORDER DATED 17.07.2019 OF
HON'BLE NATIONAL GREEN TRIBUNAL**

I, Vijay Kumar Dev, the Chief Secretary, Govt. of NCT of Delhi, do hereby on solemn affirmation state and declare as under :-

1. That in compliance of the order dated 17.07.2019 of the Hon'ble National Green Tribunal (NGT) in O.A. No. 215/2014 in the matter of Aditya N. Prasad & Ors. Vs. Union of India & Ors., the following actions have been taken to enhance the strength and infrastructure of the Department of Forests and Wildlife, Govt. of NCT of Delhi during the last four months:-

A.) Filling up of sanctioned posts:

(I) Forestry Staff

- (a). The following steps are taken to fill up the additional posts created in the below mentioned categories in pursuance of the directions of the Hon'ble NGT:-

Sr. No	Name of the Post	No. of Posts	Steps taken
1.	Assistant Conservator of Forests	04	Applications have been invited for filling up of these posts through deputation. Keeping in view the receipt of insufficient applications, the last date for submission of

			application has been further extended till 29.01.2020.
2.	Wildlife Inspector	03	Examination schedule has already been notified by Delhi Subordinate Service Selection Board (DSSSB). The examination is scheduled to be held on 20.11.2019 & 22.11.2019.
3.	Dy. Forest Ranger	07	Four eligible officials in the feeder cadre have been promoted, vide order dated 08.11.2019. Further, three retired officials have been re-engaged on contract basis.
4.	Forest Guard (under promotion quota)	63	Five eligible officials in the feeder cadre have already been promoted. Two retired officials have been re-engaged on contract basis. Keeping in view the non-availability of eligible officials in the feeder cadre, the remaining posts will be filled by Direct Recruitment, as per approved Recruitment Rules.
5.	Forest Ranger	04	Approval of Hon'ble Lt. Governor,
6.	Forest Guard (Direct Recruitment)	199	Delhi has been obtained for making recruitment against these posts through Educational
7.	Wildlife Guard	11	Consultants India Limited (EdCIL) Public Sector Undertaking under the administrative control of

			Ministry of Human Resources Development, Government of India after consultation with Finance Department and DSSSB. Work order to EdCIL to recruit 215 Forestry Staff issued.
8.	Security Guards	147	Bidding successfully completed. Security Guards are deployed at ridge forest areas.

(b). Work relating to framing of Recruitment Rules in respect of the below mentioned newly created posts is also under process:-

Sr.No.	Nomenclature of the Post
1.	Veterinary Doctor
2.	Legal Advisor cum-consultant
3.	Forester
4.	Compounder

(II) Ministerial Staff

Services Department, Govt. of NCT of Delhi has been requested to fill up all the vacant posts of Ministerial Staff on priority.

B.) Enhancement of infrastructure

The following steps were taken towards enhancement of infrastructure in the Department of Forest and Wildlife, Govt. of NCT during the last four months:

1. Procurement of two Multi Utility Vehicles (MUVs).
2. Procurement of 23 motorcycles and deployment in the field for patrolling purposes.
3. Construction of three porta cabins is in progress.
4. Bidding of five tractors, three tractor trolleys, five water bowsers, ten Desktop computers, fifty Global Positioning system (GPS), two digital

global positioning system and twelve night vision goggles successfully completed on Government e-marketplace portal.

5. Approval of Hon'ble Lieutenant Governor is obtained for Departmental uniform and accoutrements of Forest Guards.

C.) Sanctioning of Further Infrastructure:

The infrastructure requirement for the freshly sanctioned posts of Veterinary Doctor, Legal Advisor Cum-Consultant, Forester, Forest Guard & Compounder was analysed. All building assets in the field divisions, Department of Forests & Wildlife are identified and an order towards renovation of buildings measuring 18433.48 sq. ft. has been made operative. An assessment of additional floor space of 870 sq. m for the Headquarters has been made and submitted to the Public Works Department, Govt. of NCT of Delhi for allotment.

D.) Analysis of Available staff and staff required:

An analysis of available staff and staff required has been completed and a further requirement of 170 staff has been projected for the Forestry, Wildlife and Headquarter wings of the Department. The projection has been submitted to the Administrative Reforms Department for necessary recommendations.



DEPONENT

VERIFICATION :- Verified at New Delhi on this ^{14th} day of November, 2019 that the contents of the above affidavit are true and correct as per my information derived from the records maintained by the Department of Forests and Wildlife, Govt. of NCT of Delhi and no part of it is incorrect and noting material has been concealed there from.



DEPONENT